

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1137
ANSWERED ON:09.12.2003
CONSTRUCTION OF LIG FLATS
NARESH KUMAR PUGLIA;RADHA MOHAN SINGH;RAM JEEVAN SINGH

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether the Delhi Development Authority had awarded contracts for the construction of LIG flats to certain big companies at a high rate with the result that the flats were allotted at a very high cost at the time of allotment;
- (b) if so, the number of LIG flats for which DDA awarded the contracts to these companies stating the rates at which the contract was awarded and the cost at which these flats were allotted as against the originally estimated cost;
- (c) whether any inquiry has been made in this regard;
- (d) if so, the details thereof;
- (e) the particulars of officers of the DDA and others who are responsible for awarding the contracts; and
- (f) the action so far taken against them?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI BANDARU DATTATRAYA)

(a)&(b): The Delhi Development Authority has reported that it has awarded the work for construction of 9,611 Lower Income Group (LIG) along with 350 MIG and 140 HIG flats on Turn Key Basis to the pre-qualified construction agencies @ Rs.7,190/- (Rs. Seven thousand one hundred and ninety) per sqm. of the plinth area of dwelling unit. The statement indicating the name of the work with its location, the name of the construction company to whom and the rate at which the work has been awarded is annexed. The above cost of Rs.7190/- per sqm. includes the following items which were accounted for justifying this rate and for which no extra payment is to be made:

- (i) construction of the boundary wall around the housing pocket, a community hall, security hut, shopping centre.
- (ii) the preparation of Architectural and Structural designs, design of services and getting them approved from the Civic Agencies like MCD, DJB and DVB, maintenance of houses and services for a period of three years.
- (iii) the filling of one meter depth, dual piping system for water supply, rain water harvesting, construction of electric sub-station and providing/ laying High Tension and Low Tension lines and transfer of the services to the respective Civic Agencies.

These houses are still at construction stage and have not yet been allotted. The cost of the flats is finalized at the time of allotment.

(c) to (f): Responsibility on any individual can be fixed only after determination of acts of omission and commission. Based on allegations of irregularities, the Vigilance Department of DDA took up inquiry into the allegations in respect of the two Turn Key Projects at Bakkarwala & Narela and has completed the preliminary investigations.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a)&(b) OF LOK SABHA UNSTARRED QUESTION NO. 1137 FOR 9.12.2003

Sl. No.	Name of the Scheme	Agency	Rate per Sqm of plinth area of dwelling unit
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(in Rs.)

1.	Construction of 1320 LIG Houses in Pocked A Bakkarwala	M/s Ahluwalia Contract (India) Ltd.	7190/-
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2.	Construction of 900 LIG Houses in Pocket B-1 at Bakkarwala	M/s. Gammon India Ltd.	7190/-
3.	Construction of 900 LIG Houses in Pocket B-2 at Bakkarwala	M/s Unity Infra Project Ltd.	7190/-
4.	Construction of 1380 LIG Houses in Pocket C at Bakkarwala	M/s Larson & Tubro Ltd.	7190/-
5.	Construction of 1000 LIG Houses in Pocket D at Bakkarwala	M/s Unity Infra Project Ltd	7190/-
6.	Construction of 756 LIG Houses at Sector 14, Dwarka	M/s V.R.M. (India)	7190/-
7.	Construction of 630 LIG Houses at Sector 18 Rohini	M/s Unitech Ltd.	7190/-
8.	Construction of 2420 LIG Houses at Narela	M/s Unity Infra Project Ltd.	7190/-
9.	Construction of 795 Houses (140 HIG, 350 MIG & 305 LIG) at Vasant Kunj	M/s Ahluwalia Contract (India) Ltd.	7190/- + Rs.175/- for superior specifications